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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA (CAA) No.79/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th March 2018, 10.30 A.M

Name of the Company		Annex Distributors Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	BIDISHA ACHARI, PCS	Applicants.	Bidisha Achari 07/03/2018
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Ld. Pr. CS appearing on behalf of the petitioner sought leave to withdraw the application.

ORDER

Prayer is allowed. C.A.(CAA) No. 79/KB/2018 is disposed of as withdrawn.

Sd

(Jinan K.R.)
Member (J)